

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 21880/2014

(Arising out of impugned final judgment and order dated 17-04-2014 in WP No. 719/2003 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

DIRECTOR UP RAJYA KRISHI UTPADAN
MANDI PARISHAD & ORS.

PETITIONER(S)

VERSUS

AMAR NATH INDUSTRIES & ORS.

RESPONDENT(S)

(IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

Date : 07-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s)

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani Adv
Mr. Suraj Singh Adv
Mr. Bhuwan Chandra Adv

For Respondent(s)

Mr. Jitendra Kumar, AOR
Mr. Rajiv Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Interim order dated 25.08.2014 passed by this Court to
continue until disposal.

List as per priority.

(POOJA SHARMA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)